

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 6th January, 2025

No. HC.V-102/2015/ 20 /Estt. ### In supersession of this Registry's earlier order No. HC.V-102/2015/1024/Estt. dated 13-12-2024, Hon'ble the Chief Justice, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to entrust the Registrar (Judicial & IT), Gauhati High Court to discharge the duties of Registrar (Establishment) as In-charge with immediate effect, until further order(s).

Accordingly, the undersigned hereby stands relieved from discharging of duties of Registrar (Establishment) as In-charge with immediate effect and therefore, shall transfer the charge of Office of the Registrar (Establishment) to the Registrar (Judicial & IT).

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Dated 06-01-2025

Memo No.HC.V-102/2015/ 20A /Estt.

Copy for information and necessary action to:

1. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Itanagar Permanent Bench/Kohima Bench/Aizawl Bench, Itanagar/Kohima/Aizawl.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Gauhati High Court, Guwahati.
7. The Deputy Registrar....., Gauhati High Court, Guwahati.
8. The Assistant Registrar....., Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
14. The Court Officer-I/II, Gauhati High Court, Guwahati.
15. The C.A. to Registrar General, Gauhati High Court, Guwahati.
16. Order file.

[Signature]
06.01.2025
REGISTRAR GENERAL

B.D.